

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 07.04.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	
2.	Comp. App (AT) (CH) No.11/2021	Anjana Sanghi & 2 others Vs 3A Capital Services Limited & 11others	Y. Suryanarayana	

For Admission (After Notice)

3.	Comp. App (AT) (CH) (Ins) No.23/2021	M/s. Renganayaki Agencies Vs Sreenivasa Rao Ravinuthala (M/s. Samyu Glass Private Limited)`	R. Vidhya Shankar Pranav V Shankar Zeenath Nurdeen	Aneesh V
-----------	--------------------------------------	--	--	----------

For Hearing

4.	Comp. App (AT) (CH) No. 06/2021	Neeta Srinivasa Zanvar & another Vs Nagarjuna Agro Chemicals Private Limited & 3 others	Menon Karthick Mukundan Neelakantan	T. R. Ramakrishnan R-1 Nakul Mohota K. Gowtham Kumar Kanishk Kejriwal Amit Rajkotia, PCS for R2-R4
-----------	---------------------------------	---	---	--

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)
-sd/-

(Chennai Bench)